

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4566
ANSWERED ON:19.12.2014
SETTING UP OF SPECIAL ECONOMIC ZONES
Sampath Shri Anirudhan;Udhayakumar Shri M.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to set up more/new Special Economic Zones (SEZs) in the country; and
- (b) if so, the details and the locations thereof, State/UT-wise including Tamil Nadu?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) & (b): As per the Special Economic Zones Act, 2005, a Special Economic Zone (SEZ) may be established either jointly or severally by the Central Government, State Governments or any person for manufacture of goods or rendering services or for both or as a Free Trade and Warehousing Zone. Proposals for setting up of SEZs are considered by the Board of Approval only after written consent of the concerned State Government. SEZs being set up under the Act are primarily private investment driven. A Statement containing state-wise distribution of SEZs is Annexed.